

[Print](#)**Defective Case Register from 2026-09-25 to 2026-09-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/29170/2026	DEBASNAN DAS	2026-09-25	1. Synopsis and Dates and Events are not in order 2. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title 3. In the Affidavit, Petitioner No. 1 has not sworn in . 4. In V. Nama, inadvertently one Debendra Kisan has put his signature whose name has not been mentioned in the Cause Title
2	D-WP(C)/44021/2026	DURGESH NARAYAN RATH	2026-09-25	i) C.Fee of Rs. 25/-not paid.ii) Page no. 49 and 50 not legible
3	D-CONTAC/44706/2026	SASWAT DAS,A.G.A	2026-09-25	1.C.copy of order impugned not filed. 2. Period of Delay 15 days, .Limitation petition not filed.
4	D-CRLMC/27658/2026	RAMANI KANTA PATTANAIK	2026-09-25	1. Date chart not filed.
5	D-WP(C)/45532/2026	JYOTI RANJAN KHUNTIA	2026-09-25	1. Representation at wrongly mentioned at Annexure-5 instead of Annexure-6 in paragraph 10 of the W.P
6	D-ABLAPL/29259/2026	PRANAYA KUMAR DASH	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 2. One of the Ld. Advocate has not put his Sign. nor does he furnished his Enrollment No. and Mobile No.
7	D-ABLAPL/29233/2026	HARMOHAN DHAL	2026-09-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Cour 2. Page 14 is partially readable.
8	D-WP(C)/45545/2026	SUBHADUTTA ROUTRAY	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-ABLAPL/29351/2026	PRAVASH CHANDRA JENA	2026-09-25	In affidavit fathers name of the petitioner wrongly mentioned.
10	D-WP(C)/44020/2026	DURGESH NARAYAN RATH	2026-09-25	i) Annexure-6 not neat.
11	D-WP(C)/45003/2026	BIREN SANKAR TRIPATHY	2026-09-25	1. H.C B.A M.W S Rs 50/- to be paid in V. nama
12	D-CRLMC/28152/2026	SK. ZAFARULLA	2026-09-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.name of informant/victim appearing in Annx.be kept in closed cover and redacted version of same be filed
13	D-CRLMC/24546/2026	LAMBODOR ACHARI	2026-09-25	1. Copy of Annexures-2 to 7 and C.Copy of F.I.R.disclosing the name of Informant/ Victim be kept in cover.

14	D-WP(C)/43926/2026	SIDHESWAR MALLIK	2026-09-25	1.Petitioner not represented.
15	D-WP(C)/43860/2026	AJAYA KUMAR MOHARANA	2026-09-25	1. Date of order under Annexure-5 dos not tally with Index and para-10(c) of the petition
16	D-MACA/43561/2026	PRADEEP KUMAR MISHRA	2026-09-25	annex-1 need correction at index and book mark
17	D-WP(C)/45478/2026	SAHASRANSU SOURAV	2026-09-25	1.Page no.23 31 38 39 42 to 46 not legible.
18	D-FAO/45316/2026	PRADEEPTA KUMAR SWAIN	2026-09-25	further SR after filling of c copy of order
19	D-WP(C)/45460/2026	SUBHASIS PANDA	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rs.12.00 not paid in V.Nama.
20	D-BLAPL/26670/2026	LAMBODOR ACHARI	2026-09-25	1. The name of the Lower Court mentioned at paragraph 4 of the petition does not tally with that of rejection order
21	D-ABLAPL/29214/2026	RAKESH RANJAN DASH	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing order No. 1 of 2024 of the Court
22	D-WP(C)/45418/2026	ULLASH CHANDRA MOHANTY	2026-09-25	1.Annextures 1 to 4 not legible.2.Annx.2 be properly described in Book Mark by Office
23	D-CRLREV/28970/2026	NIRANJAN LENKA	2026-09-25	Put up SR after filing the C. copy of Annex-3
24	D-WP(C)/45374/2026	ANUP UDAYA SENAPATI	2026-09-25	Annexure-1(Joining report dt.01.08.1996) mentioned in Index not furnished at page No. 12.
25	D-WP(C)/45037/2026	NIHAL RATH	2026-09-25	Petitioners No - 2 to 11 not mentioned in body of V. nama.
26	D-CRLMC/28452/2026	SURYAKANTA DWIBEDI	2026-09-25	1.C.copy of Annx.1 to be filed.
27	D-ABLAPL/29184/2026	DILLIP KUMAR MOHANTY	2026-09-25	17-REFERENCE CERTIFICATE NOT FURNISHED.
28	D-WP(C)/44752/2026	HEMANTA KUMAR ROUT	2026-09-25	Deficit court Rs 12/- not paid in C.T.
29	D-MACA/43886/2026	AMIT KUMAR NATH	2026-09-25	1-COURT FEE IS DEFICIENT. 1. Period of Delay 134 days, .Limitation petition not filed. 2. Court Fee Rs.3030/-not paid. 3. Statutory deposit not made.
30	D-WP(C)/43365/2026	SUSANTA KUMAR NAYAK	2026-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-ABLAPL/29089/2026	ANIL KUMAR DALAI	2026-09-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The informant and his details be redacted under Annexure-1 and unredacted copy be kept in a sealed cover
32	D-WP(C)/43862/2026	SURESH KUMAR SAHOO	2026-09-25	1. Put up for S.R. after properly page marked in Index and writ petition.

33	D-BLAPL/28780/2026	DEBIDUTTA MOHAPATRA	2026-09-25	1. Reference certificate is not correctly furnished.
34	D-CONTC/42060/2026	SUDHANSU SEKHAR JENA	2026-09-25	8-CAUSE TITLE NOT IN ORDER. 1.The relation of petitioner to the petitioner in WP(C) not mentioned in cause title.2.Direction issued to Addl.sub Collector in WP(C) but in the instant petition Sub Collector made contemnor.
35	D-MACA/43598/2026	KAPILA CHARAN NAYAK	2026-09-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-WP(C)/45115/2026	AUROVIND PATTNAIK	2026-09-25	1.Page No.32-36 not legible. 2.Paragraphs not properly mentioned in declaration of affidavit in I.A. petition.
37	D-WP(C)/45454/2026	SUBHASIS PANDA	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-FAO/44855/2026	SATYABAN SAHOO	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-WP(C)/45457/2026	SUBHASIS PANDA	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-ABLAPL/29240/2026	ASHOK KUMAR SAHOO	2026-09-25	1. In Index, Page marking vide Annexure 1 shall be 6 - 10 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court.
41	D-WP(C)/45165/2026	SHIBANI SAMARPITA OJHA	2026-09-25	1.Page no.32 not legible
42	D-ABLAPL/29277/2026	KULDEEP MOHANTY	2026-09-25	1. Synopsis and Dates and Events shall be furnished in separate sheets
43	D-CONTC/44917/2026	ADV.	2026-09-25	1.Some pages of Ann.1 wrongly scanned(Already crossed marked) be deleted by office
44	D-WP(C)/43187/2026	BANABIHARI RAY	2026-09-25	1. After V. nama another page to be removed
45	D-ABLAPL/29191/2026	KHUSBU PANIGRAHI	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court. 2. Pages 14 and 15 have not been marked in Annexure-1. 3. The name of the Father of the Petitioner as mentioned in Annexure-2 is not tallied with the Cause Title.
46	D-CRLREV/18595/2026	GOKULANANDA SAHU	2026-09-25	1.Period of Delay 27 days delay , Limitation petition not filed. 2. Paragraphs not mentioned in declaration.
47	D-WP(C)/45476/2026	SAHASRANSU SOURAV	2026-09-25	1.Page no.41 42 not legible.
48	D-ABLAPL/29230/2026	BIBHUTI BHUSAN ROUT	2026-09-25	1. In Dates and Events, the date of FIR is wrong 2.Page 10 is partly readable

49	D-CRLREV/24370/2026	JNYANANANDA PANDA	2026-09-25	Period of Delay 143 days, Limitation petition not filed. CRLMC mentioned instead of CRLREV in affidavit and also I.A.
50	D-WP(C)/44755/2026	HEMANTA KUMAR ROUT	2026-09-25	Deficit Court Rs 12/- not paid in C.T.
51	D-WP(C)/45446/2026	SUNIL KUMAR PANDA	2026-09-25	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
52	D-MATA/45358/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-09-25	1. Period of Delay 22 days
53	D-WP(C)/45479/2026	SAHASRANSU SOURAV	2026-09-25	1. Page no. 23 31 38 39 43 to 46 not legible
54	D-WP(C)/43850/2026	GOREKHANATH DAS	2026-09-25	1. As per Index, Annexure-1 not described in the petition. 2. Paragraph no. not correctly furnished in the petition
55	D-CRLREV/27482/2026	JYOTIRMAYA SAHOO	2026-09-25	Subject Code Not Indicated
56	D-CRLA/27370/2026	BIKRAM KUMAR NAYAK	2026-09-25	Annexures - 1 and 2 be kept sealed cover.
57	D-ABLAPL/29241/2026	KULDEEP MOHANTY	2026-09-25	1. Page 11 is not legible 2. Details of the victim vide Annexure 2 need to be redacted
58	D-WP(C)/45122/2026	MANOJA KUMAR KHUNTIA	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. the date of execution of V. nama not furnished.
59	D-WP(C)/44357/2026	JYOTIRMAYA SAHOO	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WP(C)/45566/2026	SUJIT KUMAR PATTNAIK	2026-09-25	1. Copy of Representation mentioned Annexure-5 instead of Annexure-6 in paragraph 10 of the W.P
61	D-ABLAPL/28253/2026	DEBASIS SAHOO	2026-09-25	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her parent may be redacted from petition and F.I.R. copy. 3. The unredacted F.I.R. copy may be kept in sealed cover.
62	D-MATA/45389/2026	ARUN KUMAR BEHERA	2026-09-25	good ground not furnished
63	D-WP(C)/44302/2026	MANASH RANJAN NAYAK	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-ABLAPL/29224/2026	DEEPAK KU SAHOO	2026-09-25	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
65	D-ABLAPL/28286/2026	SUSANTA KUMAR BARAL	2026-09-25	1. The Sl. No. of the petitioner is not correctly furnished in the Affidavit under Declaration. 2. The name and address of the Victim and her relations may be redacted from petition and F.I.R. copy. 3. F.I.R. copy is not legible properly.
66	D-WP(C)/44152/2026	DIPTI RANJAN BHOKTA	2026-09-25	1. Paragraph no. not correctly furnished in the petition. 2. Date of report under Annexure-10

				does not tally with Index and para-18 of the petition.
67	D-WP(C)/43192/2026	SUBHADUTTA ROUTRAY	2026-09-25	1. In Annexure-7 W.P.C no wrongly furnished
68	D-WP(C)/43258/2026	KARUNAKAR GAYA	2026-09-25	Paragraphs not properly mentioned in declaration of affidavit.
69	D-ABLAPL/29337/2026	BHABANI SANKAR MISHRA	2026-09-25	1.Synopsis not page marked. 2.In affidavit petitioner no.2 mentioned as 1
70	D-CMP/44418/2026	TAPAN MISHRA	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
71	D-ABLAPL/29223/2026	BIRAJA PRASAD NANDA	2026-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
72	D-CRLREV/28925/2026	DAITARI PRADHAN	2026-09-25	Good ground certificate not furnished
73	D-ABLAPL/29135/2026	PRAFULLA CHANDRA DAS	2026-09-25	1. In Index , next page of synopsis has not been marked as A1. Further, the next page of Synopsis has not been marked as A1 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
74	D-ABLAPL/29193/2026	SURESH CHANDRA PRADHAN	2026-09-25	17-REFERENCE CERTIFICATE NOT FURNISHED. I. In Cause Title PS Case No. is not tallied with the FIR II. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court III. In Affidavit, Undertaking is not proper. The Undertaking shall be given by the Ld. Advocate
75	D-ABLAPL/29218/2026	RAMESH KUMAR SAHU	2026-09-25	1. In Affidavit, the other surnames of Petitioner No. 1, have not been mentioned.
76	D-CMP/44343/2026	TUSAR KUMAR MISHRA	2026-09-25	Defendant No-1(c) of the Trial Court not made Party in the Petition.
77	D-WP(C)/43500/2026	CHANCHAL KEDIA	2026-09-25	) Annexure-1 not mentioned in page 17.
78	D-WP(C)/44684/2026	SOUMYA MISHRA	2026-09-25	1.Plot no not matching with Cause title and writ petition with Annx.2
79	D-CONTC/45137/2026	JAYASHREE BISWAL	2026-09-25	8-CAUSE TITLE NOT IN ORDER. 1.Direction issued to opp.1 in WP(C),hence Contemnor 2 and 3 should not be made party.
80	D-CRLA/26741/2026	TANMAY MISHRA	2026-09-25	put Up SR after c.copy Annex-7 filed.2 Date of order does not tally in Annex-7 as per petition.
81	D-BLAPL/29107/2026	BHABANI SHANKAR	2026-09-25	1.C.T.case mentioned in petition not tally with Rejection order. 2.P.S. case incorrectly

		DASPARIDA		mentioned in para-1 of the petition. 3.Name of the victim mentioned in Annexure-3 be redacted. 4.Redacted copy of the same be filed and Non-redacted copy be kept in closed envelop.
82	D-WP(C)/45359/2026	MANOJA KUMAR KHUNTIA	2026-09-25	1. page no 27 not filled.
83	D-CONTC/45072/2026	ADV.	2026-09-25	1. Provision of law incorrect. In Provision of law the Word India Be deleted
84	D-CRLMC/29536/2026	SAROJ KUMAR DASH	2026-09-25	1.Copy of Order dtd. 01. 02. 2008 Furnished in Annex-1 is incomplete.
85	D-CRLMC/27683/2026	SUDHANSU SEKHAR JENA	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Assessment Slip. 2. Age of the petitioner in cause title not tally with Affidavit. 3. Sl. no. 2 not correctly furnished in Affidavit. 4. Name of the petitioner not correctly furnished in Affidavit.
86	D-BLAPL/28723/2026	DALIRANI BEHURAY	2026-09-25	IN Cause Title mentioned File Pending inSDJM SOro but in Certify copy given JMFC Soro.
87	D-WP(C)/44016/2026	DURGESH NARAYAN RATH	2026-09-25	i) Annexure-6 not legible.
88	D-CRLMC/27403/2026	RAKESH KUMAR DAS	2026-09-25	1. Paragraph numbers and sub para not furnished in Declaration.
89	D-WP(C)/43901/2026	SHASHI BHUSAN JENA	2026-09-25	1. Date of Letter under Annexure-3 does not tally with para-8 of the petition.2. Page no.16 not filed.
90	D-CRLMC/27606/2026	SUKANTA KUMAR NAYAK	2026-09-25	1. Synopsis and Date chart not filed. 2. Address of the petitioner in cause title not tally with Affidavit. 3. Date of order not correctly furnished Sl. no.4 in Index.
91	D-BLAPL/28664/2026	AMLAN SHAKTI PAUL	2026-09-25	1. The Opp.Party mentioned in the Cause Title does not tally with that of Rejection order.
92	D-WP(C)/45004/2026	BIREN SANKAR TRIPATHY	2026-09-25	1. H.C B.a M.W S Rs 50/- to be paid in V. Nama
93	D-WP(C)/43193/2026	ARUN KUMAR MISHRA	2026-09-25	1. Address of he opp.Party no 1 (dept.) wrongly furnished 2. After page 23 ,one blank paper to be removed.
94	D-CMP/45200/2026	LALIT KUMAR MAHARANA	2026-09-25	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-BLAPL/28769/2026	AMLAN SHAKTI PAUL	2026-09-25	1. Page Nos. 9 and 10 are not legible properly. 2. The name of the petitioner mentioned in Cause Title does not tally with that of his signature in V.Nama.So also the name of his father and address. 3. V.nama is not properly stamped.
96	D-CRLMC/28376/2026	NIRANJAN PANDA	2026-09-25	1.C.copy of Ann.1 to be filed.
97	D-WP(C)/45538/2026	JYOTI RANJAN KHUNTIA	2026-09-25	1. H.C B.A M.W S Rs 50/- to be paid in V. nama

98	D-WP(C)/43839/2026	CHANCHAL KEDIA	2026-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A
99	D-CRLA/26161/2026	SWETA DASH	2026-09-25	Put up SR after redacting the name of Informant/ Victim/ relatives Address / school from petition and annex-1 be kept sealed cover.
100	D-CONTC/45414/2026	ADV.	2026-09-25	Subject code incorrectly mentioned and not mentioned everywhere.
101	D-ABLAPL/29208/2026	PRIYA RANJAN SINGH	2026-09-25	1. Page 13 is partially readable.
102	D-CRLMC/29261/2026	AKASH BHUYAN	2026-09-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Father name of the opp. party no.8 not furnished in cause title. 2. As per Index Annex-3 not filed. 3. Certified copy of Annex-4 not filed.
103	D-CONTC/42059/2026	SUDHANSU SEKHAR JENA	2026-09-25	8-CAUSE TITLE NOT IN ORDER. 1.Direction issued in WP(C).to Addl.sub Collector BBSR but in the instant petition Sub Collector made Contemnor.2.The relation of petitioner to the petitioner Ramesh kumar sabat in WP(C) not mentioned in Cause title.
104	D-ABLAPL/29315/2026	SIDDHARTH GOUTAM DAS	2026-09-25	Reference certificate not correctly furnished.
105	D-CRLMC/27748/2026	AYESHKANTA TRIPATHY	2026-09-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of Annex-1 not filed.
106	D-RSA/41287/2026	SOURAV SUMAN BHUYAN	2026-09-25	The description of R-1 as per L.A.Court be corrected in the Memo. of Appeal
107	D-WP(C)/45459/2026	SUBHASIS PANDA	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-ABLAPL/29201/2026	AMULYA RATNA PANDA	2026-09-25	1. FIR date is wrong in Dates and Events
109	D-ABLAPL/29249/2026	DR. SIMANCHALLA RANJIT	2026-09-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In Index, Next Page of Synopsis has not been shown as A1. Further, next Page of Synopsis has not been marked as A1. 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 3. In V.nama, the age of Petitioner No. 2 is wrong

110	D-MACA/43806/2026	SOMNATH ROY	2026-09-25	Period of Delay 41 days, Limitation petition not filed.
111	D-WP(C)/45266/2026	PRASHANTA KUMAR DAS	2026-09-25	1.RESPONDENT NO 2 AND 3 ADDRESS NOT MENTIONED.
112	D-ABLAPL/29242/2026	BIJAY KUMAR BEHERA	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
113	D-WP(C)/44873/2026	SRINIBASH SATAPATHY	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-ABLAPL/29243/2026	SUSANTA KUMAR BARAL	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 2. In Affidavit under Certificate, my thumb impression shall be replaced by his Signature. Further, the Ld. Advocate has not put his signature . 3. Pages 10 and 11 are not partially legible
115	D-WP(C)/45505/2026	PRAFULLA KUMAR RATH	2026-09-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-ABLAPL/29167/2026	SOUMYA JYOTI BISWAL	2026-09-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
117	D-WP(C)/45305/2026	CHOUDHURY SATYAJIT MISHRA	2026-09-25	1. H.C B.a M.W S Rs 50/- to be paid V. Nama
118	D-CRLMC/29090/2026	JANMEJAYA KATIKIA	2026-09-25	Paragraphs not correctly mentioned declaration in I.A.s
119	D-CRLMC/27788/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-09-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Paragraph no. not correctly furnished in declaration.2. Copy of Annexures-1 to 4 and 6 disclosing the name of Informant/Victim be kept in cover.

120	D-ABLAPL/29253/2026	TANMAYA KUMAR MOHANTY	2026-09-25	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In Assessment Slip, code no. and Provision of law are found wrong 2. Provision of Law is wrongly mentioned on the top of the Cause Title 3. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 4. GR case No. as mentioned in the Synopsis and Para 1 of the Bail Application is not matching with the Cause Title.
121	D-CONTC/44920/2026	RABINDRA NATH PRUSTY	2026-09-25	1.Copy of order passed in WP(C)OAC.1385/18 be filed.
122	D-CONTC/45258/2026	ADV.	2026-09-25	i) Index not Page marked.ii) Annexure-2 not page marked in petition.
123	D-ABLAPL/29176/2026	RABINDRA NATH PANDA	2026-09-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The earlier ABLAPL as mentioned in the Ref. Certificate is not tallied with the FIR details of the Office 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
124	D-ABLAPL/29219/2026	ASHOK KUMAR SAHOO	2026-09-25	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court 3. In V. Nama, Name and Address of all Petitioners are not clearly readable.
125	D-ABLAPL/27495/2026	AMLAN MOHANTY	2026-09-25	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Serial No. of the Petitioner in previous ABLAPL is required to be furnished. Further, the date of disposal of the Previous ABLAPL has not been furnished. Earlier Defects as pointed out in SR above are not complied. Returned for necessary compliance.
126	D-WP(C)/44767/2026	NEELAKANTHA PANDA	2026-09-25	1.Date chart not correctly page marked.
127	D-BLAPL/28935/2026	RAMANI KANTA PATTANAIK	2026-09-25	In Cause Title Mentioned File pending in S.J. Nayagarh but in C.Copy given JMFC Daspalla
128	D-WP(C)/45477/2026	SAHASRANSU SOURAV	2026-09-25	1.Page no.25 32 33 40 41 45 to 48 not legible.
129	D-BLAPL/28783/2026	SARADA PRASAD DASH	2026-09-25	1. The name of the Lower Court mentioned in Cause Title and petition does not tally with that of Rejection order.
130	D-WP(C)/45427/2026	SAMEER KUMAR DAS	2026-09-25	1. Date of representation under Annexure-5 does not tally with Index and para-5 of the petition.
131	D-BLAPL/28775/2026	DIBYA PRAKASH MISHRA	2026-09-25	1. Reference certificate is not correctly furnished.
132	D-WP(C)/45425/2026	SAMEER KUMAR DAS	2026-09-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Page nos.16 and 17 not neat and legible
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